[Shrimati Sushila Rohatgi]

- (ii) G.S.R. 267 and 268 published in Gazette of India dated the 28th February, 1976 together with an explanatory memorandum.
- (iii) G.S.R. 271 published in Gazette of India dated the 28th February, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10391/ 76].
- (2) A copy each of the following Notifications (Hindi and Engglish versions) under section 38 of the Central Excises and Salt Act, 1944:--
 - (i) The Central Excise (Seventh Amendment) Rules, 1976, published in Notificaition No. G.S.R. 238 in Gazette of India dated the 21st February, 1976 together with an explanatory memorandum
- (ii) The Central Excise (Ninth Amedment,) Rules, 1976, published in Notification No G.S.R. 100(E) in Gazette of India dated the 1st March, 1976 together with an explanatory memorandum. [Placed in Library See No. LT-10392/76].
- (3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:--
 - (i) G.S.R. 94(E) and 95(E) published in Gazette of India dated the 25th February, 1976 together with an explanatory memorandum
- (ii) G.S.R. 101(E) and 102(E) published in Gazette of India dated the 1st March, 1976 together with an ex. planatory memorandum.
- (iii) G.S.R. 104(E) published

the 1st March, 1976 together with an explanatory memorandum [Placed in Library. See No. LT-10393/ 76].

CERTIFIED ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1972-73 WITH AUDIT REPORT AND STATE-MENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): I beg to lay on the Table---

- A copy of the Certified Accounts of the Khadi and Village Industries Commission for the year 1972-73 together with the Audit Report thereon (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above document [Placed in Library See No LT-10394/ 76].

NAWAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (AMEND-MENT) REGULATIONS, 1975, AND NOTIFI-CATION UNDER NAVY ACT, 1957, AND ANNUAL REPORTS OF BHARAT DYNAMICS LTD., HYDERABAD, GARDEN REACH WORKSHOP LTD, CALCUTTA, BHARAT ELECTRONICS LTD, BANGALORE AND BHARAT EARTH MOVERS LTD, BAGALORE FOR 1974-75 WITH AUDITED ACCOUNTS AND AUDET REPORTS THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J B. PATNAIK):

> to re-lay on the table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1975 (Hindi and English versions) published in Notification No. S.R.O. 237 in Gazette of India dated the